

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI**

Dated: 16.05.2019

IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD NOT BE TAKEN-UP ON 16.05.2019 WILL NOW BE LISTED ON THE DATES AS MENTIONED AGAINST EACH

| S.NO. | CASE NO. | PARTIES | COUNSEL FOR PARTIES | NEXT DATE OF HEARING |
|-------|---|---|--|----------------------|
| 1. | Original Application No. 1077/2018 | Residents of Sikandrabad Industrial Area Vs. State of Uttar Pradesh | For Consideration of Report | 15.07.2019 |
| 2. | Original Application No. 1088/2018 (I.A. No. 98/2019, I.A. No. 100/2019, I.A. No. 101/2019, I.A. No. 119/2019 & I.A. No. 266/2019) | Dinesh Chahal & Ors. Vs. Union of India & Ors. | Mr. Jagat Singh, Advocate for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Hitesh Malik, Adv. Mr. Sardavinder Goyal, Adv. Mr. Raj Kumar, Adv. for CPCB | 30.07.2019 |
| 3. | Original Application No. 208/2019 | Sandeep Kumar Singh Vs. State of UP & Ors. | Mr. Rahul Kumar & Mr. S. V. Rateria, Adv. for Applicant For Consideration of Report | 15.07.2019 |
| 4. | Original Application No. 220/2019 | Adil Ansari Vs. M/s. C. L. Gupta Exports Pvt. Ltd. & Ors. | Mr. Adil Ansari, Applicant in person For Consideration of Report | 18.07.2019 |

COURT MASTER